GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS LOK SABHA UNSTARRED QUESTION NO.1607 TO BE ANSWERED ON 28th July, 2021

USE OF COMBATIVE TECHNOLOGIES

1607. SHRI VISHNU DAYAL RAM:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether India is contemplating on the use of combative technologies in its strategy towards improving combat capabilities;
- (b) if so, the proposed work plan for the induction of such technologies;
- (c) whether the Government has any measure in place/proposes to have one so that such technologies does not go into the hands of unauthorized people; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Owing to the dynamic security environment, need to deploy along the vast disputed hostile borders and operate in intense Counter Insurgency deployments, Indian Armed Forces strive to persistently retain their operational readiness and combat edge. Towards achieving this aim, Indian Armed Forces remain alive to the rapid emergence of niche technologies. These niche and emerging futuristic technologies are being inducted from time to time by the Armed Forces after analyzing their relevance in Indian context.

- (c) Yes, Sir. Adequate measures are in place to ensure non-proliferation of such technologies during development stage as well as during induction stage.
- (d) Contractual provisions of the Defence Procurement Procedure (DPP-2016) and new Defence Acquisition Procedure (DAP) 2020 include provisions for the safeguard for the interest of the country.

Requisite and robust security architecture are in place at the developmental facilities of these technologies wherein regular security audit, sensitization of personnel and mitigating measures are in place.

A strict command and control is exercised in exploitation and maintenance of systems with such technologies wherein access is granted only on need to know basis.
